

NOTIFICATION No.258/2020

In continuation to the Notification issued by the Registrar General, High Court, Madras vide ROC.No.73283-A/2020/C3 dated 24.11.2020 declaring holiday for Madras High Court (Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai), the cases published in the Causelist for Wednesday, 25.11.2020 in the Madras High Court (Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai) will be taken up on Thursday, 26.11.2020.

//By Order of the Hon'ble The Chief Justice//

High Court, Madras.  
Date: 24.11.2020

M.JOTHIRAMAN  
Registrar (Judicial)